

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 2196
TO BE ANSWERED ON 14TH MARCH, 2023

Release of arrears under Welfare Scheme for Fishermen

2196. ADV. ADOOR PRAKASH:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the central share of around Rs 63 crore from previous financial years under welfare scheme for fishermen is pending for release to the State of Kerala;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received request from the State Government to release the arrears under the scheme; and
- (d) whether the Government will release the due amount without further delay and if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d) : The Government of Kerala during the current financial year submitted a proposal for reimbursement of expenditure incurred for implementation of Saving-cum-Relief component for the period from 2018-19 to 2020-21 with expenditure amounting to Rs 63.22 crore. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has accorded approval to the proposal for reimbursement of admissible central share of Rs 54.83 crore and central funds amounting to Rs. 17.62 crore has been released. Further release of central funds to the State under ongoing scheme is subject to receipt of utilization certificates (UCs) for the funds already released. As such, the Government of Kerala has not submitted the UCs for the central funds released.
